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Title: Need to give an early clearance to proposal of Gujarat Government for setting up Information Technology Institutes and an I.I.T. in the State.

SHRI KASHIRAM RANA (SURAT): Planning Commission, Government of India recommended that those states which has potential growth in IT industry, require an Indian Institute of Information Technology (IIT). Further, in order to attract the teaching faculties and to train them, the Planning Commission has recommended the establishment of an Indian Institute of Information Technology Academy (IIITA). Ministry of Human Resources Development, Government of India stipulated the condition that the State Government should provide 100 acres Land free of cost to each institute and also should extend some Infrastructural facilities to the Indian Institute of Information Technology (IIT) and Indian Institute of Information Technology Academy. These Institutes were proposed to be created by Public- Private Partnership with the Minimum equity from the State Government. Government of Gujarat has agreed to provide the land as well as the required equity.

Besides, during the 15th August, 2007 Independence Day Celebration, Hon'ble Prime Minister had announced that 8 new IIT campuses would be set up in the states. The State Government is very keen on a new IIT campus in Gujarat State because of its Industrial Development and the kind of unparalleled opportunities available to the Students for Research and Development. Considering the prestigious Institutes like IIM, ISRO, PRL, NID and NIFT existing in Ahmedabad, the establishment of a new IIT campus would complement the academic strength of the others. Government of Gujarat has requested the Ministry of Human Resource Development, Government of India for an early decision in the matter. I urge upon the Government to approve both proposals of the Government of Gujarat immediately.